

(c) whether the said material was actually consumed by the company; if so, in what manner?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) to (c) Statistics regarding imports and exports are not maintained party-wise. However, information to the extent possible will be collected from the records of the Chief Controller of Imports & Exports and laid on the Table of the House.

Amendment of the Essential Commodities Act

847. SHRI SANTOSH KUMAR SAHU: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether there is any proposal under Government's consideration to amend the Essential Commodities Act to deal sternly with economic offenders; and

(b) if so, what are the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) There is no proposal currently under the examination of the Government to amend the Essential Commodities Act.

(b) Does not arise.

Foreign Debt Payments

848. SHRI SITARAM KESRI:
SHRI BHISHMA NARAIN
SINGH:
SHRI DHARAMCHAND
JAIN:
SHR SHYAMLAL GUPTA:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the position of payment of foreign debts as on the 1st October, 1977; and

(b) whether Government propose to clear the debts in view of the huge foreign exchange reserves?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The total outstanding foreign debts payable by Government of India as on 1st October, 1977 amounted to Rs. 11,296.57 crores at prevailing exchange rate.

(b) No, Sir.

Export of Iron Ore

849. SHRI DHARAMCHAND JAIN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what was the target for the export of iron ore for 1975-76 and 1976-77 from Goa and other ports;

(b) what was the actual quantum of exports from these ports during the same period; and

(c) what is the target of export port-wise, for the year 1977-78?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) to (c) A statement is laid on the Table of the House. [Appendix CIII, Annexure No. 49].

Drinking Water and Toilet Facilities at the Delhi Airport

850. SHRI DHARAMCHAND JAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that drinking water and toilet facilities are not available at the Delhi Airport on Sundays resulting in a lot of inconvenience to passengers; and

(b) if so, what steps Government propose to take to make these facilities available on all the days of the week?